

NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण

EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ

KOLKATA/ कोलकाता

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 412

Date: 09.07.2025

PUBLIC NOTICE

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

Sl. No.	Date of Letter/email	Subject Matter	Name & Address of the Complainant
1.	By email dated 05/04/2025	Complaint against filling up of an exponentially big pond (Bhabha Dighi) for construction of Tarakeswar to Bisnupur Railway Track work located at village Bhabha Dighi, Khatian No. 76, Dag no. 402, Goghat-I block, District Hooghly, West Bengal, without any EC.	Tushar Kanti 2/138, Chiranjiv Vihar, Ghaziabad-201002, U.P.
2.	By post dated 16/04/2025	Reckless cutting of lush green mango trees and destroying them by putting acid in their roots at Laddu Babu Aam Bagan, Khata no. 58, Gokulpur Mauja, Pakud Jila, Jharkhand	Devashish Yadav S/o Lt. Rajkumar Yadav Haatpada Pakud, Post Pakud, Jila Pakud, Jharkhand 816107
3.	By email dated 11/04/2025	Complaint against the illegal extraction & transportation of sand (minor minerals) from River Jira under Bheden Block of Bargarh District (Odisha). River Jira is the lifeline of the region, supporting local agriculture & providing drinking water but due to excessive and unauthorized sand mining, river's natural beauty & ecological balance are being severely affected.	Citizens of Kubedega GP under Bheden Block.

4.	By email dated 18/04/2025	Complaint against wastage of drinking water & electricity as the govt. drinking water point does not stop at Village Nachindia, Post Jathia, PS Baliapal, Dist. Balasore, Odisha- 756023	Sri Shyamapada Nandi, S/o Sachindra Nandi, Village Nachindia, Post Jathia, PS Baliapal, Dist. Balasore, Odisha- 756023
5.	By email dated 21/04/2025	Complaint against unauthorized mining activities on Mouza Detya @ Dentia, JL No. 79, RS plot no. 280, CS Plot No. 166, under Balarampur Block, Purulia District, measuring 32.78 acres which is a notified forest land as per Notification No. 1529-for dated 05/03/1966 and has been recorded in the name of private individuals in the Record of Rights (RoR) by the Land Reforms Department.	Ronit Kumar Patnayak Vill. & Post- Madhutati, Raghunathpur, Purulia, West Bengal- 723133
6.	By post dated nil Received on 22/04/2025	Complaint against running a rice mill with 8-10 machines in residential area causing health problems due to noise & dust.	Abhijit Majhi c/o Ruhitan Majhi Vill. Hapania, PO Nagarukhra, PS Haringhata, Dist. Nadia- 741257
7.	By post dated 15/04/2025 Received on 23/04/2025	Complaint against extensive violations, illegal encroachment upon vital wetlands & water bodies, unauthorized high-rise construction, significant damage to delicate ecosystem & regulatory discrepancies in Matigara, Uttarayon, Siliguri, West Bengal by Project Lumina & Project Crossroads.	S. Maes Wari Siliguri- 734001
8.	By post dated nil Received on 09/04/2025	Complaint against Industries Department, Govt. of Tripura for illegally de-foresting the horticulture & fruits garden over plot no. 1155/43488, lands measuring 11.23 hec and plot no. 1158 measuring 5 hec, total land measuring 16.23 acres, khatian no. 1288 of Mouza Chaintail, sub division Kailashahar, the Birchandranagar of Unakoti District.	Rudrendu Bhattacharjee, S/o Late Radha Ranjan Bhattacharjee, R/o Kacharghar, Kailashahar, Unakoti, Tripura- 799277
9.	By email dated 26/04/2025	Prayer to save the pond which is made by Jogeshganj High School besides the school campus and used by the school hostel for bathing, cleaning and cooking. the MLA of Hingalganj Constituency has installed heavy iron railing instead of brick wall in the name of beautification of the pond with an intention to sell the land adjacent to the pond to shopkeepers and transform the pond area into a park like mode.	Headmaster Jogeshganj High School PO Jogeshganj, PS Hemnagar Coastal, Dist. North 24 Paraganas-743439
10.	By email dated 29/04/2025	Complaint against illegal construction by M/s SUM hospital and Siksha 'O' Anusandhan University at plot no. 415, 416, 297, 417, 419, 296, 298, 418, 299, 420, 287, 415/4195 under Khata No. 626/1 in Maouza Phulnakhara within the Bhubaneswar Urban Agglomeration. The project pertains to the Institute of Medical Sciences (IMS) & SUM Hospital Campus- II to which EC has been granted but the	Ramesh Monthy S/o Late Rajkumar Monthy Link road, Patna Colony, Cuttack, Odisha- 753010.

	construction grossly violates the conditions & legal framework of EIA notification 2006 & EPA 1986.	
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(Deep to Ghosh)
Registrar

Copy:

1. Website of NGT
2. Notice Board of NGT

Registrar
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA